Annexure-3 to Circular No. IBBI/CIRP/36/2020 dated 27.11.2020
Name of the corporate debtor: M/s Surya Exim Limited; Date of commencement of CIRP: 03.02.2021
NCLT order C.P. (IB) No. 247/7/NCLT/AHM/2020 dated 03.02.2021
List of creditors as on: 24.06.2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues,	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	State Bank of India	N/A	09-02-2021	948859427.3	942813921.2	Section 5(8) IBC, 2016	942813921.2	942813921.2	No	37.18%	N/A	N/A	N/A	0.00	N/A
2	Canara Bank	U67190KA1906PLC001069	10-02-2021	468713242.4	468713242.4	Section 5(8) IBC, 2016	468713242.4	468713242.4	No	18.48%	N/A	N/A	N/A	0.00	N/A
3	Bank of Baroda	N/A	19-02-2021	465435922.9	465435922.9	Section 5(8) IBC, 2016	465435922.9	465435922.9	No	18.35%	N/A	N/A	N/A	0.00	N/A
4	Union Bank	U99999MH1919PTC000615	17-02-2021	257090406.1	257090406.1	Section 5(8) IBC, 2016	257090406.1	257090406.1	No	10.14%	N/A	N/A	N/A	0.00	N/A
5	IDBI Bank Limited	L65190MH2004GOI148838	17-02-2021	184941684.2	184941684.2	Section 5(8) IBC, 2016	184941684.2	184941684.2	No	7.29%	N/A	N/A	N/A	0.00	N/A
6	HDFC Bank	L65920MH1994PLC080618	17-02-2021	159763838.8	159763838.8	Section 5(8) IBC, 2016	159763838.8	159763838.8	No	6.30%	N/A	N/A	N/A	0.00	N/A
7	Kotak Mahinda Prime Limited	U67200MH1996TLC097730	01-03-2021	639226.46	639226.46	Section 5(8) IBC, 2016	639226.46	639226.46	No	0.03%	N/A	N/A	N/A	0.00	N/A
		Total		**2485443748**	**2479398242**										